

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 03-02-17

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)

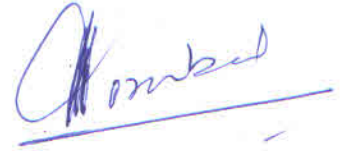
APPLICATION NUMBER : CA 134/14
PETITION NUMBER : TP 123/16
NAME OF THE PETITIONER (S) : ANKUR HEALTHCARE PVT. LTD.
NAME OF THE RESPONDENT (S) :
UNDER SECTION : 621A

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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JYOTIKA KAMATH

9845691625

PCS

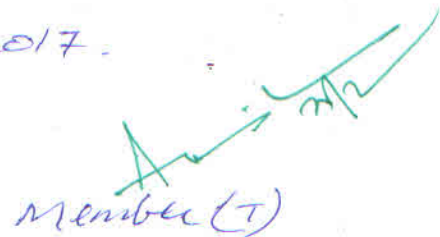


ORDER

Heard PCS for Petitioner. Today she filed affidavit
along with annexures.

For orders, posted to 13-02-2017.


Member (J)


Member (T)